COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 108 OF 2016 AND APPEAL NO. 213 OF 2016

Dated: 12th February 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

APPEAL NO. 108 OF 2016

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramni Taneja

Mr. Kiran Gandhi

Counsel for the Respondent(s) : Mr. Harinder Toor

Mr. Soumik Ghosal

Mr. Gaurav Singh for R-3

APPEAL NO. 213 OF 2016

In the matter of:

The Mula Pravara Electric Co-operative Society Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Udit Gupta

Mr. Kiran Gandhi for R-2

<u>ORDER</u>

Learned counsel for the appellants in both the matters seek three weeks more time to file rejoinder. They may take steps to file the same on or before 27.02.2018 after serving copy on the other side.

List these matters on **03.04.2018**.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

ts/tpd